

(2)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 24.7.2019

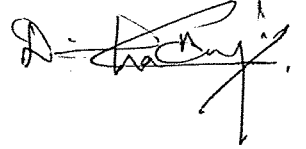
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/690/2019
NAME OF THE PETITIONER(S) : CHANDRASEKARAN DEVARAJ
NAME OF THE RESPONDENT(S) : SHRIHARI WOVEN SACKS INDIA PVT LTD
UNDER SECTION : Sec 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. D. Elavarasi

For R6 & R7
Canara Bank



2. G. VACRANA SUBRAMANIAN
B - RAGHU PATHY

For R1 - R5



3. R. KANNAN

For Petitioner



ORDER

Counsel for the Petitioner is present. Counsel for R1 to R5 is present. Counsel for R6 & R7 is present. No representation on behalf of R8 & R9. The **Registry** is directed to issue notice to R8 & R9. Counsel for the Petitioner is permitted to send private notice to R8 & R9, and file proof of service of notice along with an Affidavit on next date of hearing. Counsels for R1 to R5 and R6 & R7 are directed to file reply within three (3) weeks. The matter stands adjourned. Put up on **04.09.2019 at 10.30 A.M.**

-sd-

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)